

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No.623/2025

In the matter of:

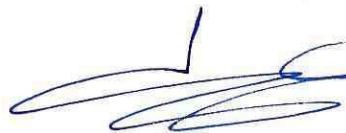
News Item Titled as "Govt's Efforts to Tap KSPCB Funds Set to Hit Legal Hurdle" appearing in the Deccan Herald Dated 23.11.2025"

NDOH- 03.08.2026

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Filed by



Place: Delhi

Delhi Pollution Control Committee

Dated: 23 June, 2026

23 JUN 2026

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PRINCIPAL BENCH, NEW DELHI**

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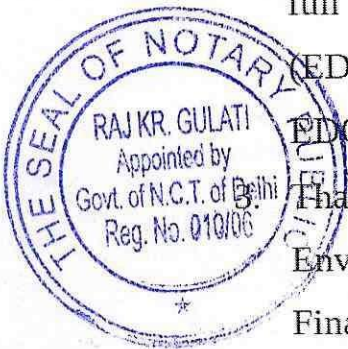
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**RESPONSE ON BEHALF OF DELHI POLLUTION CONTROL
COMMITTEE (RESPONDENT NO. 31) IN COMPLIANCE WITH
THIS HON'BLE TRIBUNAL'S ORDER DATED 14.05.2026**

I, Pawan Kumar Jayant, Administrative Officer, Delhi Pollution Control Committee, 3rd Floor, Block-I, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

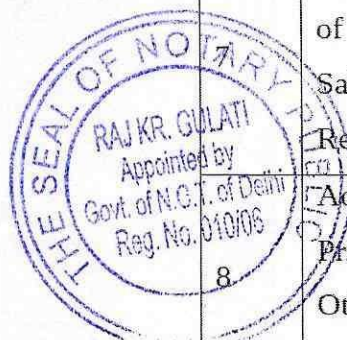
1. That, I am working as Administrative Officer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That, this matter was lastly taken up by this Hon'ble Tribunal on 14.05.2026 and pleased to direct all PCBs & PCCs to disclose the full details of utilization of environmental damage compensation (EDC) fund for at least three years and also the status of audit of EDC fund.

That the year-wise and head-wise expenditure incurred from the Environmental Damage Compensation (EDC) Fund during the Financial Years 2022-23, 2023-24 and 2024-25 is summarized as under:



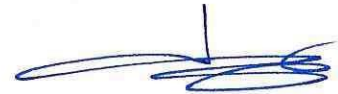
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S. No.	Particulars	2022-23 (₹ in Lakh)	2023-24 (₹ in Lakh)	2024-25 (₹ in Lakh)	Total (₹ in Lakh)
1	Research & Study Projects	0.00	0.00	10.62	10.62
2	Procurement of Instruments for Water Lab/Air Lab (including rent and operational expenses)	113.50	229.11	294.13	636.73
3	Monitoring of Air Pollution at Various Locations in Delhi	9.79	7.43	0.00	17.22
4	Honorarium for Oversight Committee/Technical Consultants	0.00	18.76	568.84	587.60
5	Installation of Noise Monitoring Stations in Delhi	0.00	0.00	86.71	86.71
6	Seminars and Conferences	21.95	68.85	0.00	90.80
7	IT Expenses (Purchase of IT Equipment and Salary of IT Resources)	0.00	100.82	0.00	100.82
8	Advertising Charges, Printing Charges and Other Related Expenditure	0.00	359.62	670.58	1030.20
9	Rejuvenation of Water	0.00	0.00	1962.95	1962.95



	Bodies through Concerned Agencies				
	Total	145.23	784.59	3593.83	4523.65

4. That it is respectfully submitted that the accounts relating to the Financial Years 2022-23, 2023-24 and 2024-25 have been audited.
5. That from the above details it is evident that a total expenditure of ₹4,523.65 lakh has been incurred from the Environmental Damage Compensation Fund during the Financial Years 2022-23 to 2024-25. The expenditure has primarily been directed towards strengthening environmental monitoring infrastructure, procurement of laboratory equipment, engagement of technical experts, installation of noise monitoring systems, awareness and outreach activities, and rejuvenation of water bodies in accordance with the directions of this Hon'ble Tribunal issued from time to time and applicable norms.
6. It is therefore requested to this Hon'ble Tribunal that the present response may kindly be taken on record.



DEPONENT

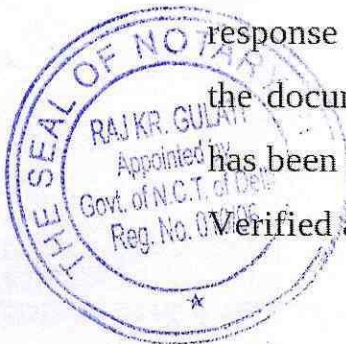
VERIFICATION

I, the above-named deponent, declare the contents of the present response are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 23 day of June, 2026.



DEPONENT



ATTESTED

NOTARY PUBLIC
GOVT OF NCT OF DELHI

23 JUN 2026